## RESUME OF WORK DONE BY LOK SABHA

#### (SEVENTH LOK SABHA—TWELFTH SESSION)

(25th July to 26 August, 1983)



#### LOK SABHA SECRETARIAT NEW DELHI

October, 1983/Asvina, 1905 (Saka)

#### PREFACE

This publication contains a brief resumé of work done by Lok Sabha during the Twelfth Session of Seventh Lok Sabha, 1983.

NEW DELHI;

AVTAR SINGH RIKHY,

October 4, 1983 Asvina 12, 1905 (Saka)

Secretary.

#### CONTENTS

			PAGE
1.	DURATION OF SESSION	•••	1
2.	ADJOURNMENT MOTIONS—		
	Admitted and discussed	•••	2
3.	BILLS—		
	(i) Government Bills	•••	3
	(ii) Private Members' Bills	4++	10
4.	CALLING ATTENTION STATEMENTS	414	15
5.	DIVISIONS	•••	17
6.	FINANCIAL BUSINESS—		
	(i) Railway Budget	•••	18
	(ii) General Budget	•••	18
7.	LEAVE OF ABSENCE	414	18
8.	MOTIONS—		
	(i) Motions under Rules 191 and 342	4	19
	(ii) Motions under Rule 388 for		
	Suspensions of Rules	•••	20
9.	OATH OR AFFIRMATION	•••	21
10.	OBITUARY REFERENCES	•••	22_
11.	PAPERS LAID ON THE TABLE	••.	25
12.	PETITIONS	•••	25
13.	QUESTIONS—		
	(i) Starred	••	25
	(ii) Unstarred	<b>^</b>	25
	(iii) Short Notice	•••	25
	(iv) Half-an-Hour Discussions arising		
	out of answers to questions		26
	(i)		

			PAGE
14.	RESIGNATION BY MEMBER	•••	27
15.	RESOLUTIONS-	•	
	(i) Statutory Resolutions	•••	27
	(ii) Private Members' Resolutions	•••	28
16.	SHORT DURATION DISCUSSIONS	(RULE 193)	29
17.	SPEAKER/DEPUTY SPEAKER/CH	AIRMAN-	
	Reference/Announcement		<b>/31</b>
18.	STATEMENTS-		
	(i) Suo-moto statements made/lai Ministers under Rule 372	d by	31
	(ii) Matters under Rule 377	•••	33
	(iii) Statement under Direction 16 information regarding Starred		50
19.	. STATEMENT SHOWING TIME TA	KEN ON VARIOUS	
	KINDS OF BUSINESS	•••	51

### RESUME OF WORK DONE BY LOK SABHA DURING THE TWELFTH SESSION OF SEVENTH LOK SABHA - JULY - AUGUST, 1983

#### 1. DURATION OF SESSION

Date of commencement	•••	•••	•••	25 July, 1983
Date of adjournment sine die	•••	•••	•••	26 August, 1983
Date of prorogation	•••	•••	•••	30 August, 1983
Number of days of sittings	•••	•••	•••	23
Number of hours of sittings	•••	•••	•••	196 hours and
				5 minutes.

2. ADJOURNMENT MOTION

# Admitted and discussed

8. 7	S. No. Subject	Name of Member	Date when admitted	Date when discussed	Decision of the House		Time taken H. M.
<u>\.</u>	Very serious deteriorating situation in Punjab arising out of extremists' activities and failure of the Government to settle the issues.	Shri B.D. Singh	26-7-1983	26-7-1983	Negatived	6	82
İ						ļ	

3. BILLS
(f) Government Bills

Ž	ý Ž	introduc-	Late of laying on the Table (in the case of Bills passed by Rajya Sabha)	discussion in Lok Sabha	taken	amend- ments tabled	amend- ments carried	Remarks
i-	2	3	4	~	9	7	80	6
i i	1. The Arms (Amendment) Bill, 1981, as passed by Rajya Sabha.	E	(Barlier Session)	26-7-83 (Motion recommending to Rajya Sabha that Rajya Sabha do agree to leave being granted by Lok Sabha to withdraw the Bill) @2-8-83 (Motion to withdraw		1 1	1 1	Adopted Bill withdrawn by leave of

@On 28-7-1983, Rajya Sabha concurred in the recommendation of Lok Sabha and agreed to leave being granted by Lok Sabha to withdraw the Bill, as passed by Rajya Sabha. The Bill was withdrawn on 2-8-1983.

- 1	2		4	2	•		7	œ	6
	•				Ή.	ž			
E.3	2. The Emigration Bill, 1983	26-7-83	i	10-8-83 11-8-83 12-8-83 (Consideration and passing)	<b>4</b>	<b>5</b>	69	e	Passed, as amended
	*3. The National Oilseeds and Vegetable Oils Development Board Bill, 1983	3-5-83 (Earlier Session)	1	26-7-83 27-7-83 28-7-83 1-8-83 (Consideration and passing)		23	<b>r</b> .	1	Passed
	*4, The Vegetable Oils Gess Bill, 1983	3-5-83 (Earlier Session)	1	27-7-83 28-7-83 1-8-83 (Consideration and passing)			4	1	Passed
เกาะ	The Administrators-General (Amendment) Bill, 1983, as passed by Rajya Sabha.	1	1-8-83	19-8-83 (Consideration and passing)	•	\$	F	ī	Passed
	6. The Delegated Legislation Provisons (Amendment) Bill, 1963, as passed by Rajya Sabha.	1	1-8-83	19-8-83 (Consideration and passing)	0	ន	i	1	Passod .

; 4

Passed	Passed as amended	Passed	Passed	Passed	
1	-	ı	i	1	
9 10 8	22 22 24	1 32 -		13	
1-8-83 2-8-83 3-8-83 4-8-83 5-8-83 (Consideration and passing)	9-8-83 10-8-83 (Consideration and passing)	25-8-83 26-8-83 (Consideration and passing)	5.8-83 8.8-83 9.8-83 (Consideration and passing)	5-8-83 8-8-83 9-8-83 (Consideration and passing	
1	6		1	I	
9-5-83 (Earlier session)	2-8-83	١	22-4-83 (Earlier Session)	22-4-83 (Earlier Session)	
The Electricity (Supply) Amendment Bill, 1983	The Arms (Amendment) Bill, 1983	The Hindu Widows' Re- marriage (Repeal) Bill, 1983, as passed by Rajya Sabha.	The Jute Manufactures Cess Bill, 1983	The Jute Manufactures Development Council Bill, 1983	* Discussed together.
	<b>∞</b> i ♦	o,	*10.	<b>:</b>	*
-				raj 1	

Discussed together.

\*\* The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Arms (Amendment) Ordinance, 1983, (No. 4 of 1983).

					e Joint laid on	popu	
6	Passed	Passod, as amended	Passed	Passed	Report of the Joint Committee laid of the Table	Passed, as amended	Passed
8	1	<del>.</del>	1	1	1	~	į
6 7	H. M.	1 24 7	0 27	10 0	. t	2 27 8	2 8 1
~	16-8-83 (Consideration and passing)	9-8-83 (Consideration and passing)	16-8-83 (Consideration and passing)	17-8-83 (Consideration and passing)	18-8-83	18-8-83 19-8-83 (Consideration and passing)	24-8-83 25-8-83 (Consideration and passing)
4	í	1	ſ	1	ſ	ſ	19-8-83
3	8-8-83	26-7-82 (Earlier Session	16-8-83	17 8-83	ı	10-5-83 (Earlier Session)	ı
2	The Societies Registra- tion (Delhi Amendment) Bill, 1983	The Delhi Motor Vehicles 26-7-82 Taxation (Amendment) (Earlier Bill, 1982 Session	The Appropriation (No. 4) Bill, 1983	The Appropriation (Railways) No. 4 Bill, 1983	The Visva-Bharati (Amendment) Bill, 1978, as introduced in Rajya Sabha.	The Dangerous Machines (Regulation) Bill, 1963	The Copyright (Amend-ment) Biil, 1983, as passed by Rajya Sabha.
-	<b>@</b> 12.	13.	₹	15,	보	7.	<b>38</b> .

						3
the the Joint or the first inter lopt-					•	. <b>ફ</b>
for ensic n of the uptc the			_			ğ
A motion for further extension of time for presentation of the Report of the Joint Committee upto the last day of the first week of the Winter Session, 1983 adopt-	ed Pending	Pending	Passed, as amended	Passed	Pending	disapproval
I	1	ŧ	7	1	ı	seeking
I	1	1	4	4	ı	Resolution
00	i	I	05	12		Į,
•		•	4	00	1	atuto
(Motion for further extension of time for presentation of the Report of the Joint Committee)	ı	1	22-8-83 (Consideration	and passing) 26-8-83 (Consideration and passing)	I	The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Societies Registration (Delhi Amendment) Ordinance, 1983. (No. 3 of 1983).
1	ı	1	1	1	1	Bill was din
27-2-81 (Earlier Session)	19-8-83	22-8-83	10-5-83 (Earlier	26-8-83	26-8-83	ation of the
The Marriage Laws (Amendment) Bill, 1981	The Constitution (Forty-eighth Amend-	ment) Bill, 1983, The Oiffields (Regulation and Development) Amendment	The Mines (Amend- ment) Bill, 1983	The Salary, Allowances and Pension of Members of Parliament (Amendment)	Bill, 1983  The Delhi Municipal Corporation (Second Amendment) Bill, 1983	The motion for considera Societies Registration (De
61	8.	21.	23	. <b>13</b>	21.	(g)

6		Pending	Pending.	<b>Fending</b>
∞		١	ł	1
6 7	_	:	ı	1
٠	H. M.	1	i	I
•5		ī	ī	ı
4		ţ	ŗ	ï
es		26-8-83	26-8-83	26-8-83
2		25. The Punjab Municipal 26-8-83 (New Delhi Amend-ment) Bill, 1983	26. The Delki Develop- ment (Amendment) Bill, 1983	The Public Premises (Eviction of Unautho- rised Occupants) Amendment Bill, 1983
-		<b>3</b> 5	×	£

#### SUMMARY

1.	Bills pending at the end of the last session	***	23
2.	Bill s introduced	٠.,	12
3.	Bills oppossd at introduction stage	•••	2
4.	Bills passed by Rajya Sabha and laid on the Table	•••	4
5.	Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	•••	Ni
6.	Bills returned by Rajya Sabha with amendments and laid on the Table	•••	Ni
7.	Bills passed	•.•	18
8.	Bills negatived	•••	Nil
9.	Bills withdrawn	•••	1
10.	Bills part-discussed	•••	Nil
11.	Motions for adjournment of debate on Bills adopted	•••	Nil
12.	Bills referred to Select Committee	•••	Nil
13.	Bills referred to Joint Committee	•••	Nil
14.	Bills reported by Select Committee	***	Nil
15.	Bills reported by Joint Committee	***	1@
16.	Bills originating in and referred to Joint Committee by Rajya Sabha in respect of which Motion for concurrence was adopted by Lok Sabha	•••	Nil
17.	Bills pending at the end of the session vide Para No. 2360 of Lok Sabha Bulletin-Part II. dated 8.9.1983		20

<sup>@</sup> Report of the Joint Committee laid on the Table

(ii) Private Members' Bills

1	1						
Progress/ Remarks	6	į	Pending :	rending Fending	Pending	Pending	Pending.
No. of amend- ments carried	∞		:		:	i	: ;
No. of amendments tabled	7		:	<b>:</b> ,		:	:
Time taken	9	H. M.	:	:	i	:	:
Date of discussion in Lok Sabha	s		ŧ	:		i	<b>,</b> :
Date of laying on the Table (in case of Bills passed by Rajya Sabha)	4			:	ŧ	:	:
Date of introduction	3		29-7-1983	29-7-1983	29-7-1983	29-7-1983	29-7-1983
Title of the Bill and Member- in-charge	7		1. The Constitution (Amendment) Bill, 1983 (Amendment of article 155) by Shri B. V. Desai.	_	The Constitution (Amendment) Bill, 1983 (Insertion of new articles 125A and 221A) by Prof. Madhu Dandavate.	The Industrial Workers', Insurance Bill, 1983 by Shri E. Balannandan.	The Constitution (Amendment) Bill, 1983 (Amendment of article 326) by Shri E. Balanandan.
Si.	-		ij	7.	ฑ์	<b>₹</b>	<b>v</b> i

Pending	Pending	Pending	Pending	Pending	Pending	Pending
:	•	:	:	:	:	ŧ
;	<b>:</b>	÷	:	:	:	:
:	:	:	:	:	:	0-10
:	:	:	:	:	:	:
:	i	:	;	:	:	:
29-7-1983	29-7-1983	29-7-1983	29-7-1983	29-7-1983	<b>29-7-</b> 1983	29-7-1983
The Agricultural Workers' Family Pension and Other Amenities Bill, 1983 by Shri M. M. Lawrence.	The Agricultural Workers' Compensation Bill, 1983 by Shri M. M. Lawrence.	The Indian Social Disparities Abolition Bill, 1983 by Prof. Ajit Kumar Mehta,	The Central Excises and Salt (Amendment) Bill, 1983 (Amendment) ment of Long Title, etc.) by Shri Bhogendra Jha.	The Publication of Political Party Accounts Bill, 1983 by Prof. Madhu Dandavate.	The Supreme Court (Additional 29-7-1983 Discretionary Powers) Bill, 1983 by Prof. Madbu Dandavate.	The Constitution (Amendment) Bill, 1983 (Amendment of article 356) by Shri H.N. Bahuguna.
<b>v</b>	ب	ø.	9.	0	ij	12.

6	Bill withdrawn by feave of the House,	Pending Pending	rending Parding	i i i		Pending	Bill with- drawn by leave of the House,
· <b>00</b>	i i	፥	i	:	:		
7	i.	i	i	:	i	ì	-
9	H. M. 4-22 (excluding 01 minute taken during Eleventh Session)	ŧ	ï	j	:	5	2-32
~	6-5-1983 (Eleventh Session) 29-7-1983 12-8-1983	÷	i	:	i		12-8-1983 26-8-1983
4			ŧ	:	:	:	:
	9.7-1982 (Earlier Session)	12-8-1983	12-8-1983	12-8-1983	12-8-1983	12-8-1983	22-10-1982 (Earlier Session)
	The Promotion of a Casteless and Religionless Society Bill, 1982 by Shrimati Vidya Chennupati,	The Prohibition on Children's Employment Bill, 1983 by Shri K. Lakkappe.	The Reservation of Posts for Women in Government Services Bill, 1983 by Shrimati Geeta Mukherjee.	The Constitution (Amendment) Bill, 1983 (Amendment of Seventh Schedule) by Shri Chitta Basu.	The Constitution (Amendment) Bill, 1983 (Substitution of article 324, etc.,) by Shri H. N. Bahu-	The Constitution (Amendment) Bill, 1983 (Amendment of article 98, 910.) by Dr. A.U. Azmi.	The Ban on Exposure of woman's Body in Advertisements Bill, 1982 by Shri Mohanlal Patel.
	- z	ž	15.	. <b>7</b> 6.	17.	<b>38</b>	9.

	The Constitution (Amendment) Bill, 1983 (Amendm. nt of articic 315, etc) by Shri Harish Rawat.	26-8-1983	:	:	:	:	:	Pending
77	The Import and Export Trade Bill, 1983 by Shri K. Ramamurthy.	26-8-1983	፥	ì		:	:	Pending
ส่	The Constituent Assembly Bill, 1983 by Shri K. Ramamurthy.	26-8-1983	;	ï	:	ī	:	Pending
ដ	The Constitution (Amendment) Bill, 1983 (Amendment of article 74, etc.) by Shri K. Ramamurthy.	26-8-1983	÷	:	:			Pending
ষ	The Formation of a Central Agency for checking misuse of Religious Places Bill, 1983 by Shri B. V. Desai.	26-8-1983	:	i	:	:	:	Pending
<b>%</b>	The Declaration of Assets by Civil Servants Bill, 1983 by Shri K. Ramamurthy.	26-8-1983	•	i	:	ì	ŧ	Pending
%	The Contractors (Engagement of a qualified or Chartered Engineer) Bill, 1983 by Prof. Alt Kumar Mehta.	26-8-1983	;	ì	:		÷	Pending
27.	The Magnetic Fusion Energy Engineering Bill, 1983 by Prof. Ajit Kumar Mehta.	26-8-1983			0-01	ì	:	Pending
89	The Constitution (Amendment) Bill, 1983 (Amendment of article 31B) by Shri M. M. Lawrence.	6-5-1983 (Earlier Session)	i	26-8-1983	0-03	÷	:	Discussion on the motion for consideration not concluded Pending.

#### SUMMARY

1.	Bills pending at the end of the last session	300
2.	Bills introduced	25
3.	Bills withdrawn	2
4.	Bill negatived	Nil
5.	Part-discussed	1
6.	Bills pending at the end of the Session vide para No. 2361 of Bulletin-Part II dated 8 Sentember 1983	323

#### 4. CALLING ATTENTION STATEMENTS

SI. No.	1 rief Subject	Name of Member who called atten- tion	Name of Minister  Date of statement	Time Taken
1	2	3	4	5
				н. м.
1.	reported attacks on	ng nd n c	•	
2.	Situation arising out of the reported refusal to Chic Minister of Andhra Prades	ef Bahadur	Shri H.K.L. Bhagat	2 46
	to broadcast from All Indi Radio Station, Hyderabad, or 18 July, 1983 in connection wit the strike by the non-gazette Officers in Andhra Pradesh.	ia n ih	28.7.1983	
3.	Reported power crisis in sever parts of the country particular in Delhi and Kerala and the	ly lohithadasan	Shri Chandra Shekhar Sing	
	action taken by Government the matter.		29.7.1983	
4.	Reported printing and circulation of counterfeit hundry	ed Banatwalla	Shri Janar- dhana Poojary	1 08
	rupee currency notes and with drawal of money from several branches of State Bank of India through counterfeit demand drafts and the action taken by Government in the matter.	al a d	1.8.1983	`(
5.	Situation arising out of reporte shortage of coal in variou parts of the country and actio taken by Government to meet the situation.	s Narain Sinha n	Shri Shiv Shanker 2.8,1983	1 28

<sup>\*</sup>As decided in the House on 27.7.83, Calling Attention was converted into a discussion and was taken up on the same day at 15.03 hrs.

/1	2	3	4	5
6.	Situation arising out of atrocities on Harijans and Tribals in various parts of the Country and recent reported incident of killing of nine tribals in Bihar.	Shri Chitta Basu		M. 34
7.	Reported recent unearthing at different places of a racket involving transference of black money amounting to several crores of rupees through Bank Demand Drafts and action taken by Government in the matter.	Shri K, Lak- kappa	Shri S. B. P. I Pattabhi Rama Rao 5,8.1983	04
	Situation arising out of the reported difficulties in getting chadmissions to under-graduate courses in Delhi University especially by Scheduled Caste and Scheduled Tribe students coming from all over the country,	Shri G.M. Banatwalla	Smt. Shiela i Kaul 8,8,1983	03
9. v^	Reported use of imported beef tallow in manufacture of Vanas-pati ghes and the action taken by Government in the matter.	Shri B.D. Singh	Shri M.S. San- jeevi Rao 9,8,1983	11
10.	Situation arising out of the reported proposal of the U.S. Government to supply the sophisticated Harpoon missiles and Vulcan air defence system to Pakistan and the action taken by Government in regard thereto.	Dr. Krupa- sindhu Bhoi	Shri P.V. Nara- 0 simha Rao 11.8,1989	49
<b>11</b> .	*Situation arising out of reported investment in Indian industries and take over bids of Indian companies by certain	C.W.		

<sup>\*</sup>As decided in the House on 12-8-83, Calling Attention was converted into a discussion under Bula 493 and was taken upon 24-8-83.

1	2	3	4	5
	non-resident Indians and action taken by Government in the matter.	•	*	н. м.
12.	Siluation arising out of heavy arrears of payment of sugarcane growers towards sugar mills and the action taken by Government in the matter.	Smt. Kishori Sinha	Shri M. S. Sanjeevi Rao 16.8.1983	1 26
13.	Reported dropsy epidemic in various parts of the country particularly in the villages in Palam area, Delhi, suspected to have been caused by adulterated mustard oil and the action taken by Government in the matter.	Shri Satyen- dra Narain Sinha	Shri B. Shan- karanand 17.8.1983	1 20
14.	Situation arising out of reported large scale infiltration by Pakistani nationals into the border district of Kutch in North Gujarat and in various parts of the country and the action taken by Government in the matter,	Shri Jaibal Singh Kashyap	Shri P. C. Sethi 18.8,1983	1 00
15.	Deteriorating law and order situation in Delhi with particular reference to communal tension and the action taken by Government in the matter.	Shri Satyendra Narain Sinha	Shri P. C. Sethi 22,8.1983	0 30
16.	Reported loss of crops due to supply of rotten seeds by the National Seeds Corporation to the farmers whereas high quality seeds were exported without taking into consideration the national needs, and the action taken by Government in the matter.	Shri Chandra Pal Shailani	Rao Birendra Singh	1 21
17.		Shri Eduardo Falciro	Shri P. V. Narasimha Rao 26,8,1983	2 13
		IVISIONS		
Nur	nber of Divisions held		•••	?

The decided in the House on 12.8,83 Calling Attention was converted into a discussion under Rule 193 and was taken upon 24.8,1983.

# 6. PINANCIAL BUSINESS

-		discussion			Time taken
	9	(i) Railway Budget		H	×
Demand for Grant in Budget (Railways) for	11 -8-83	17-8-83	Discussion and Voting on Supplementary Demands for Grants (Railways).	0 4	10 4
Supplementary Demands for Grants in respect of the Budget (General) for 1983-84.	(ii) 8-8-83	(ii) General Budget 16-8-83	Discussion and Voting on Supplementary Demands for Grants (General).	0 4	28 01
	7. LEA	7. LEAVE OF ABSENCE			
Name of Members	Xers	Period for which leave granted		Date when leave granted	
Shri Lala Ram Ken Shri Ramakrishna More Shri Chhote Lal Uike		26-4-1983 to 10-5 10-4-1983 to 2-5. 25-3-1983 to 10-5.	10-5-1983 2-5-1983 24-24-24-24-24-24-24-24-24-24-24-24-24-2	24-8-1983	

8. MOTIONS

(i) Motions Under Rules 191 and 342

	Brief Subject	Motion under rule	Name of Member who moved	Date (s) of discussion	Time taken	Ministry/ Department concerned	Remarks
	-				H		
Situation arisin annual floods a various parts or resulting in h life, property aericusly affectinomy of {the compensative need plementation of term and long to meet the situation annual contents.	annual floods and drought in various parts of the country resulting in heavy loss of life, property and crops seriously affecting the economy of (the country and the imperative need for the implementation of the shorttern and long term measures to meet the situation.	161	Shri Rajnath Sonkar Shastri	11 -8-83	2 14	Agriculture	,

(ii) Motion Under Rule 388 for Suspension of Rules

ž Š	Brief Subject	Member	Date on which motion moved	Time taken	Remarks
<u> </u>	Suspension of proviso to Rule 66 of the Rules of Procedure and Conduct of Business in Lok Subha in its application to the motions for taking into consideration and passing of the Vegetable Oils Cess Bill, 1983 instanuch as it is dependent upon the National Oilseces and Vegetable Oils Development Board Bill, 1983.	Rao Birendra Singh	27-7-83	ж -	Adopted
<b>~</b>	Suspension of proviso to Rule 66 of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the motions for taking into consideration and passing of the Jute Manufactures Cess Bill, 1983 and the Jute Manufactures Development Council Bill, 1983.	Shri P.A. Sangma	5-8-83	0	Adopted

				,	
zi Ž	Name of Member	Constituency	Oath/ affirmation	Language in which oath/affir- mation . made	Date of taking  cath/affirma- tion
	7	<b>6</b> 0	+	3	9
SP,	1. Sh. Bharat Kumar Odedara	Porbandar— Gujarat	Affirmation	Hindi	25-7-83
Ÿ Ÿ	2. Prof. Saif-ud- Din-Soz	Baramulla— Jammu and Kashmir	Oath	Kashmiri	-25-7-83
୍ଟ <b>କ</b>	3. Sh. Gottee Bhoopathy.	Peddapalli (SC)— Andhra Pradesh.	Oath	Telugu	25-7-23
Sh. Rasi	4. Sh. Abdul Rashid Kabuli	Srinagar— Jammu and Kashmir	Outh	Urdu	25-7-83

10, OBITUARY REFERENCES

		- ję-				
	7-6-83	11-6-83	15-6-83	26-6-83	15-7-83	20-7-83
\	5/ Sh. C. K. Chianarje Gounder, Member, Fifth Lok Sabha.	6. Sh. Ghanshyam Das Birla, Member, Central Legislative Assembly.	7. Sh. Trilokstrah Laf Friyendra Shab, Member, Fourth Lok Sabha,	9. Sh. Munishwar Datt Upadhyay, Member, Provisional Parliament, First and Second Lok Sabha.	9, Sh. Lakshman Singh Charak, Member. First Lok Sabha,	Matr, Member, First Third, Fourth, Fifth and Sixth Lok Sabha,

-	ď	e	*	r	
= >	Sinhi, Member, Constituent Assembly, Provisional Parliament, First to Fourth Lok Sabba,	26-7-83	27-7-83	0 12	
2 >	gh, Sunkam Achalu, Member, Pirst Lok Sabha.	8-8-8	19-8-83	8	
<u> </u>	6h. Sham Lai Saraf, Member, Third Lok	26-7-83	25-8-83	8	
<b>4</b> > :	Sabna. 14. Sh. Niranjan Jena. Member, First Lok Sabba.	18-7-83	26-8-83	0 ,	

÷

#### 11. PAPERS LAID ON THE TABLE

(i)	By Government	583
(ii)	By Private Members	. Nil
	12. PETITIONS	
	Presented by Members	. 2
	13. QUESTIONS	
	(i) Starred	
	Number of Questions put down in Question Lists for Oral Answers	* <sub>4</sub> 73
	Number of Questions orally answered	± <b>122</b>
	(ii) Unstarred	
	Number of Questions for which Written Answers were laid including those put down for Oral Answers but not reached for Oral Answers	<b>**</b> 5726
	(iii) Short Notice	
	Number of Questions put down in Short Natice Question Lists	. One
	Number of Short Notice Questions orally answered	On

<sup>\*</sup> Includes 13 Starred Questions postponed/transferred from one Ministry to another.

<sup>###</sup> Angludes 85 Unstarred Questions postgoned/withdrawn/transferred from one Ministry to another.

(iv) Half-an-bour discussion arising out of Answers to Questions ٠,

energy facts	(iv) Half-an-bou	(iv) Half-an-hour discussion arising out of Answers to Questions	ers to Question			
数定	Brief Subject	Name of the Member who raised the discussion	Date	Ministry/ Deptt.	Time 7 Hrs.	Time Taken Hrs. Mts.
	Dowry Deaths in Delhi	Shri R.L.P. Verma	3-8-83	Home Affairs	-	1 32
. 4	Representation for inclusion of Communities in the List of Scheduled Castes and Scheduled Tribes	Shri Trilok Chand	5-8-83	Home Affairs	o,	<del>\$</del>
e,	Target of Irrigation Potential during Sixth Plan	Shri B.V. Desai	8-8-83	Irrigation	<b>-</b>	5
4	Uniform Prices for Foodgrains	Shri H.N. Bahuguna	12-8-83	Food and Civil Supplies	0.	26
*	5. Bank Frauds	Shri B.V. Desai	17-8-83	Finance	0	4
٠,	6. Nutrient value of Mother Dairy Milk	Shri A. Neelalohi- thadasan Nadar	22-8-83	Agriculture	Ó	21
7.	7. Ban on advertisement of Artificial Milk Food	Shri Harikesh Bahadur	24-8-83	Health and Family Welfare	•	8
₩.	8. Senctioning of Bagmati Master Plan	Shri Bhogendra Jha	26-8-83	Irrigation	0	0 36

concerned H. M.

•	14.	14. RESIGNATION BY MEMBER	IEMBER ·		
Name	State	Constituency	Date from which resignation took effect.	Date of issue of notification in gazette/publication in Bulletin,	Date of announce-ment in House.
Sh. Vasant Rao Patil	Maharashtra	Sangli	9-7-83	11-7-83	26-7-83
		15. RESOLUTIONS. (i) Statutory Resolutions			,
SI. Subject No.	Article/ Section of Consti-	Member who moved	Date(s) of moving and discussion	Time Ministry/ taken Department	// Remarks ent

	Negatived	Negatived
H. M.	4 31 Home Affairs Negatived	l 01 Law, Justice Negatived and Company Affairs
	4 31	1 0
	9-8-83 10-8-83	16-8-83
	Shri N.K. Shejwalkar 9-8-83 10-8-83	Shri N.K. Shejwalkar 16-8-83
tution/Act	Article 123 of the Constitu- tion.	Article 123 of the Constitu- tion
	*1. Disapproval of the Arms (Amendment) (Ordinance, No. 4 of 1983).	442. Disapproval of the Societies Registration (Delhi Amendment) Ordinance, 1983 (Ordinance No. 3 of 1983
	•	<b>F</b>

Discussed together with the motion for consideration of the Arms (Amendment) Bill, 1983. Discussed together with the motion for consideration of the Societies Registration (Delhi Amendment) Bill, 1983. :

(ii) Private Members' Resolutions

SI. No. Brief Subject	Name of Member who moved	Date(s) of moving and discussion	Time taken	Ministry/ Department	Remarks
	3	4	~	9	7
1		-	H. M.		
1. Contre-State Relationship	Shri Amal Datta	31-3-1983 15-4-1983 29-4-1983 (Eleventh Session)	4-58 (excluding 5 hrs. 32 minutes taken during	Home Affairs	Negatived
		5-8-1963 19-8-1983	Session)		
2. Industrial sickness.	Shri E. Balanandan	19-8-1983	0.03	Ibdustry	Discussion not concluded.

16. SHORT DURATION DISCUSSIONS (RULE 193)

ž ž	i ž	Brief Subject	Under	Name of Member who raised the discussion	Date of Discussion	Time taken		Ministry/ Remarks Depart- ment concerned
	-	2	ю	*	~	9	7	<b>∞</b>
	<b>∸</b>	Statement made by the Minister of External Affairs in the House on 27-7-1983 regarding reported attacks on the Tamil speaking people in 9ri Lanka and on the residences of the acting High Commissioner and other staff members of Indian High Commission.	•	•	27.7.83	H. 4	M. 19 External Affairs	
-	ci	Statement made by the Minister of External Affairs in the House on 2-8-1'83 regarding his recent visit to Sri Lanka.	193	Shri Ram Jothmalani	4-8-83 5-8-83	\$ 80	External Affairs	
	ત	Statement made by the Prime Minister in the House on 12-8-83 on the situation in Sri Lanka.	193	Prof. Madhu Dandavate	18-8-83	3 40	External Affairs	
•	<	As decided in the House on 27-7-83, C	alling Attention	the House on 27-7-83, Calling Attention was converted into a discussion,	seion,			

80												
+-		Home Affairs		i	rinance						Finance	
Ø	į,	6		;	5						3 42	
	H H	69									3	
₩.		19-8-83		24.8-83	4						25-8-83	
¥		Shri Ram Wlas Paswan			@Shri Ram Vilas Paswan						Smt. Pramila Dandavate 25-8-83	
É		861			@193						193	
2	A THE STATE OF THE	4. Non-implementation of the recommendations of the Man-	Classes Commission) by	Government.	5. Situation arising out of re-	ported investment in Indian	industries and take over blus of Indian Companies by cer-	tain non-resident Indians and	action taken by Government	in the matter.	Statement made by the Minis-	ter of Finance in the House on 18-8-83 on price situation.
-		<b>4</b>		•	٠						ø	
ľ	ì											

@As decided in the House on 12-8-83, Calling Attention was converted into a discussion.

#### 17. SPEAKER/DEPUTY SPEAKER/CHAIRMAN

#### References/Announcement

SI.	Subject o.	By whom	Date
1.	Bicentenary of Simon Bolivar	Speaker	26,7,1983
2.	Formation of a Committee of Members of Parliament to bring about reconciliation between Nirankaris and Akalis.	Speaker	268.1988

#### 18. STATEMENTS

#### (i) Suo moto Statements made/laid by Ministers under Rule 372.

SI. No.	,	Name of Minister	Date	Time taken
1	2	3	4	5
1.	Regarding India's extended arrangement with the International Monetary Fund Programme for the third year.	- Mukherji -	26-7-83	Н.М
2.	Regarding terms of reference and composition of the Fourth Central Pay Commission.	e Mukherji	26.7.83 }	0 21
3.	*Statement on Punjab.	Shri P. Venkata- subbahiah	26-7-83	
4.	Regarding minimum suppor price fixed by Government for raw cotton for 1983-8 season.	nt Singh	27-7-83	0 03
5.	@Regarding reported attact on the Tamil speaking peop in Sri Lanka and on the res dences of the acting Hig Commissioner and other stamembers of Indian Hig Commission.	le Rao i- th ff	27-7-83	0 07

<sup>\*</sup>Laid on the Table.

<sup>@</sup>As decided in the House earlier in the day, the C.A. on the subject was converted into a discussion. The Minister made a su<sub>0</sub> moto statement in regard thereto at 3.03 P.M. and thereafter the discussion commenced.

1	2	3	4	5
			-	н. м,
6.	Regarding visit of Minister of External Affairs to Sri Lanka.	Shrimati Indira Gandhi	28-7-83	0 02
7.	Government Business for the week commencing the 1st August, 1983.	Shri Buta Singh	29-7-83	0 20
8.	Regarding the extension of the time for completion of the inquiry and sub-mission of Report by the Kudal Commission of Inquiry on Gandhi Peace Foundation and other Organisations.	Shri Nihar Ranjan Laskar	1-8-83	0 02
9.	Regarding recent visit to Sri Lanka by Minister of Exter- nal Affairs.	Shri P.V. Narasimha Rao	2-8-83	0 20
10.	Regarding the letters threa- tening the life of Shri Charan Singh, Member of Parliament and Leader of the Lok Dal in Lok Sabha.	Shri P.C. Sethi	3-8-83	<b>0</b> 07
11.	Government Business for the week commencing the 8th August, 1983.	Shrí Buta Singh	<b>5-</b> 8-83	0 21
12.	Government Business for the week commencing the 16th August, 1983.	Shri Buta Single.	12-8-83	0 14
13.	Regarding situation in Sri Lanka.	Shrimati Indirs Gandhi	12-8-83	0 18
14.	Statement on Price Situation.	Shri Pranab Kumar Mukherji	18-8-83	0 06
15.	Regarding Government's deci- sion on Puri Committee Report on Gold Auctions held in 1978.	Shri Pranab Kumar Mukherji	18-8-83	0 09

1	2	3	4	5
16.	Measures to further accelerate the rapid development of Electronics.	Shri M.S. Sanjeevi Rao	18-8-83	H. M. 0 10
(17.	Government business for the week commencing the 22nd August, 1983.	Shri Buta Singh	19-8-83	0 20
18.	*Statement on the flood situation in the country.	Shri Ram Niwas Mirdha	22-8-83	0 02
(19.	Statement on Punjab.	Shri P.C. Sethi	25-8-83	0 03

<sup>\*</sup>Also laid on the Table

## (ii) Matters Under Rule 377

Sl. No.	Subject	Name of the Member who raised the matter	Minister who made the state-ment in response thereto.		Time taken
1	2	3	4	5	6
1.	Improvement of roads, water supply and removal of insanitary conditions in Danapur Cantonment, Patna.	Shri Ramavtar Shastri			н. м
2.	Need for development of sport facilities in rural areas.	Shri Bheekha- bhai			
3.	Early construction of Sutlej-Yamuna link canal in Punjab.	Shri <b>Man</b> i Ram Bagri			
4.	Need to set up a suitable evaluating machinery to study the impact of welfare programmes on weaker sections particularly on Scheduled Castes/Tribes.	Shri Arjun Sethi	26-1	7-83	<b>0</b> 15

1	2	3	4	5	6
		01 1 77 - 11 1			н. м.
5.	Need for providing securi- ty to journalists in the country.	Shri Harikesh Bahadur			
w <sup>6</sup> /	Need for austerity in Government expenditure.	Shri Kamal Nath			
7.	Early reopening of S.T.C. Purchase Offices in Andhra Pradesh to purchase the virginia tobacco to protect the interests of the growers.	Prof. N. G. Ranga	,		
8.	Regularisation and confir- mation of employees engaged in Census work in Bihar.	Prof. Ajit Kumar Mehta			
9.	Need for clearance of the Third and Fourth Units of the Raichur Thermal Power Project by Central Govt. to overcome power shor- tage in Karnataka.	Shri B. V· Desai			
10.	Early clearance by the Central Government of the Silent Valley Hydro-Electric Project to overcome the power shortage in Kerala.	Shri V. S. Vijayaraghavan			
11.	Need for taking over the Laksar and Iqbal Pur Sugar Mills by Govt. for their proper functioning.	Shri Jagpal Singh			
12.	Need to introduce a direct train between Koraput and Bhubaneshwar.	Shri Chinta- mani Panigrahi			
13.	Financial assistance to Orissa for implementation of the acheme to tackle the problem of shifting cultivation in Orissa.	Shri Harihar Soren	27-7	-83	0 15
14.	Need for normalcy in Haryana Unit of National Fertilizers of India.	Shri Krishna Chandra Halder	I	′.	

1	2	3	4	5	6.
15.	Need for congratulating the Indian Cricket Team for winning the World Cricket Cup.	Shri N. K. Shejwalkar			Н. М.
16.	Restoration of the Madras- Bombay Janata Express.	Dr. A. Kala- nidhi			
17.	Need for nationalisation of Swadeshi Cotton Mills.	Shri George Fernandes			
18.	Need to broadcast Sansad Samiksha in Hindi and English on T. V. through National Programme.	Shri Ram Vilas Paswan			
19.	Effective measure to control the pest known as 'Jav' affecting rabi paddy crops in Orissa.	Shri Braja- mohan Mohanty			
20.	Intervention by the Central Government to improve the working of Sunderlal Hospital, Banaras.	Shri Zainul Basher			
21.	Non-payment of compensation for agricultural land and other properties acquired for establishing certain projects.	Shri Ram Pyare Panika			
<b>.2</b> 2.	Funds for Sagarmal Gopa Branch Canal from Rajasthan Canal for irr ga- tion in Barmer area.	Shri Virdhi Chander Jain	28-	7-83	0 15
23.	Need for increasing the tele-communication facilities in Madhya Predesh.	Shri Satya- narayan Jatiya			
24.	Intervention by the Government in the decision taken by All India, Brick Kiln Owners' Association to stop manufacturing of Bricks.	Shri Harish Kumar Gang- war			

1	2	3		4	.5		6
						H.	M.
25.	Financial assistance to Tamil Nadu for implementing the drinking water schemes.	Shri K. T. Kosalram					
26.	Irregularities in the admission of students in educa- tional institutions.	Shri Rajnath Sonkar Shastri					
27.	Enhanced rates of electri- city, irrigation charges etc. by certain States and need for intervention by Central Government.	Shri Rajesh Pilot					
28.	Early completion of irrigation projects in Vidisha (Madhya Pradesh)	Shri Pratap Bhanu Sharma					
29.	Financial assistance to desert region equal to that of other areas.	Shri Virdhi Chander Jain					
30.	Need for establishment of ancillary industries along- with Railway Carriage Re- pair Workshop at Tirupathi (Andhra Pradesh).	Shri Pasala Penchalaiah					
31.	Need for punctuality and Security in trains.	Shri Arjun Sethi	}	1-8-	83:	0	19
32.	Food shortage in Kerala and need for alloument of more rice.	Shri K. Kunhambu					
33.	Fund for Kumaon, Garhwal and Rohilkhand Universities for their permament recognition by University Grants Commission.	Shri Harish Kumar Gangwar					
34.	Delay in passing the Land Acquisition (Amendment) Bill.	Shri Digam- ber Singh					

1	2	3	4	5 6
3:	5. Admission of Scheduled Caste and Scheduled Tribe students in Delhi University.		<u> </u>	Н. М.
36	<ol> <li>Law and Order situation in Delhi.</li> </ol>	Shri Atal Gehari Vajpayee	<u> </u>	
\J <sup>3</sup> 2	Need to give appropriate status to the youth of the country and give them certain quota in the legislatures.	Shri Kamal Nath		
38.	. Shortage of cement in Kerala.	Shri V. S. Vijayaragh- van		
39.	Measure to check infiltra- tion of Chakmas and Nepa- lese in Mizoram and Arunachal Pradesh.	Shri Harihar Soren		A. da.
<b>4</b> 0.	Need for running Neela- chal Express daily between New Delhi and Puri.	Smt. Jayanti Patnaik	2-8-83	4-43
41.	Financial assistance to Madhya Pradesh for development of primary education.	Dr. Vasant Kumar Pandit		
<b>4</b> 2.	Need for improving the lot of ex-servicemen.	Shri Hari- kesh Baha- dur		
43.	Disparity in pension rates of army personnel who retired before and after 1.4.79.	Shri Mani Ram Bagri		
44.	Payment of enhanced House Rent Allowance to southern region employees of Indian Oil Corporation.	Shri Sudhir Kumar Giri		
45.	Development of Export oriented Carpet Industry in Bhadoi town (Varanasi)	Shri Uma Kant Mishra	3-8-83	D 14

1	2	3	4		5		6
		<u></u>	<u> </u>			H.	M.
<b>4</b> 6.	Setting up of a nuclear power plant in Kerala.	Prof. P. J. Kurien					
47.	Allotment of adequate funds for early completion of Karur-Dindukal-Tuticorin Broad-Gauge Railway line.	Shri N. Dennis	e.				
48.	Need for construction of an overbridge at Dabra Railway Station on Agra-Jhansi Railway line.	Shri Madhavrao Scindia					
<b>4</b> 9.	Supply of L.P.G. cylinders to Gujarat.	Shri Motibhal R. Chaudhari	}	3-8-83		0	14
50.	Need for publishing Elec- toral Rolls of J&K in Persian as well as Dava- nagri script.	Dr. Karan Singh					
51.	Closure of small-scale industries due to shortage of power and increase in rates of electricity.	Shri Ram- aytar Shastri					
<b>\$</b> 2.	Need for a probe into the contracts awarded for canteens and catering services at Railway Stations.	Shri Rajnath Sonkar Shastri					
<b>5</b> 3.	Need for Central legisla- tion to gove n the employ- ment conditions of agricul- tural workers.	Shri Nirmal Sinha					
54.	Installation of cyclone warning system on coastal line in Andhra Pradesh.	Shri P. Penchalaiah					
<b>55</b> .	Need for solving the pro- blems faced by Indian doctors in Britain.	Dr. Krupa- sindhu Bhoi	[ ]				
<b>5</b> 6.	Need to improve the work- ing of the Regional Pass- port Office, Ahmedabad.	Shri Afrmed- Mohammed Patel					

1	2	3		4	5		6
57.	Admission of students in Delhi University.	n Dr. Subra- maniam Swamy.				Н.	M.
58.	Direction from the Central Government to the States and Union Territories for providing security to the the journalists.			4-8-8	3	0	14
59.	Help to the drought affected people of Andhra Pradesh.	Shri P. Rajgopal Najdu					
60.	Advisory Body in districts to advise banks to grant loans under various Government schemes.	Shri Zainul Basher					
61.	Running of Sarnath Express train daily between Varanasi and Durg.	Shri B. D. Singh					
62.	Shifting of D.V.C. Head- quarters to Bihar.	Shri R.L.P. Verma		•			
: : : : : : : : : : : :	Need for financial assist- ance by Central Govern- ment to the State Govern- ment to meet the expendi- ture of payment of com- pensation to those whose ands have been acquired for setting up Naval Aca- lemy Exhimala in Kerala.	Shri K. Kun- hambu	1				
81	Move by United States to upply Harpoon missiles to akistan.	Shri Madha- vrao Scindia	}	8-8-83	0	15	
cx	stablishment of nickel straction plant in Sukinda rea in Cuttack (Orissa).	Shri Arjun Sethi					
H	eed for removal of otels and Commercial of mplex from Sarnath aransi) an internationally	Shri Chandra Pal Shailani					

1	2	3		4	5	6
	well known Buddhist sacr- ed place.		<u> </u>		Н	. М.
67	•	Shri Rasheed Masood				
68.	Aid from Centre for the Moghal Road which could be an alternative National Highway for connecting Kashmir Valley with Jammu.	Shri Abdul Rashid Kabuli		8-8-83	0	15
69.	Need for proper rehabilit- ation of refugee families of Bettiah Camp.	Shri Ajit Bag			·	
70.	Payment of arrears to sugarcane growers and salaries to the workers by the Sugar Mills of the country and particularly by Siswa Bazar Sugar Mills, Uttar Pradesh.	Shri Ashfaq Hussain				
71.	Need for nationalisation of M/s. Brentford Electric (India) Ltd., Calcutta.	Shri Somnath Chetterjee				
72.	Non-supply of Turbo-alter- nator and other machines by BHEL to Naval Singh Cooperative Sugar Mills Ltd., Burhanpur,	Shri Shiv- kumar Singh				
73.	Need for solving the pro- blems of South Eastern Rajasthan viz. destruction of crops by sheep, smuggl- ing of opium by sheep owners.	Prof. Nirmala Kumari Shaktawat	<b>*</b>	9-8-83	0	14
74.	Need for setting up a high- power radio station in border areas of Bermer and Jaisalmer.	Shri Virdhi Chander Jain				

1	2	3	4	5		6
75.	Need for declaring Sree Narayana Guru Deva Jay- anti and Samadhi days as public holidays in Kerala.	Prof. P. J, Kurien	\		н.	M.
76.	Need to enforce Multi Unit Co-operative Society Act in the country.	Shri Chhotey Singh Yadav				
<b>7</b> 7.`	Need for adequate supply of LPG to Madhya Pra- desh.	Shri Satya- narayan Jatiya				
<b>7</b> 8.	Need for preserving the culture of santhals.	Shri Shibhu Soren				
79.	Need for speedy clearance to Kuriarkutty - Karapara Hydro-electric project.	Shri V.S. Vijayara- ghavan				
80.	Need for a high power tran- smission station at Bharuch or Surat for T.V.	Shri Ahmed Mohammed Patel				
81.	Need for Petro - chemical complex at Barauni (Bihar).	Smt. Krishna Sahi	•			
82.	Selection board for Goa for 'A' and 'B' posts on the lines of Union Territory of Arunachal and Mizotam.	Shri Eduardo Faleiro	} 10-8-83	ı	0	12
83.	Need to give some interim relief to extra departmental employees of P and T.	Shri Sushil Bhattacharya				
84.	Need to provide protection to citizens and unlawful activities of extremists.	Shri Mani Rani Bagri				
85.	Amelioration of the condi- tion of cine workers.	Shri Harikeshi Bahadur				
86.	Need to solve problems of contract labour of Food Corporation of India,	Profi: Ajit Kumar Mehra	:			

· 6

87.	Need for stopping illegal	Shrimati	1		Н,	M.
	felling of trees in Bihar to save Adivasis from exploitation.	Madhuri Singh				
88.	Need to solve unemploy- ment problem of youths.	Shri Krishna Kumar Goyal				
89.	Denial of property rights in land to the original inhabitants in Mirzapur distt. (U.P.) due to the amendment in the Indian Forest Act.	Shri Ram Pyare Panika				
90.	Probe through CBI to investigate the possibility of links between the apprehended smmugglers and workers of Ghazipur Opium Factory.	Shri Zainul Bashar	·}	11-8-83	0	12
91.	Retrenchment of workers due to refusal by Minerals and Metals Trading Corpo- ration to purchase ore from iron ore mines of Badajamda Sector (Orissa)	Smt. Jayanti Patnaik				
<b>92.</b>	Acquisition of agricultural land of tribal villages in Nemkom Police Station (Ranchi, Bihar) for eatablishment of a permanent firing range	Shri N.E. Horo				
93.	Need to give status of the Scheduled Castes to Vimu- kat Jatis,	Shri Ram Vilas Paswan				
<del>9</del> 4.	Need to ban import of formic acid.	Shri M. M. Lawrence				
95.	Deplorable condition of communication system in Mirzapur.	Shri Ram Pyare Panika	}			

1	2	3	4 5	6
				н. м.
96.	Need to restore the desert development scheme in the Kargil district of Ladakh region.	Shri P. Nam- gyal		
97.	Need for stoppage of pro- posed Sanchi Express at Vidisha and also reserva- tion quota for Vidisha.	Shri Pratap Bhanu Sharma	16-8-83	0 13
98.	Need to declare the sup- port price of wheat at Rs. 200/- per quintal before sowing season.	Shri Digamber Singh		
99.	Transport arrangements in hilly regions.	Shri Harish Rawat		
100,	Need for establishing a powerful T. V. Station in Jabalpur (Madhya Pradesh).	Shri Baburao Paranjpe		
101.	Problems in the PVC Processing Industry,	Shri R.P. Gaekwad	)	
102.	Invitation to experts be- longing to racist regime of South Africa for the Twel- fth Congress of the World Energy Conference to be held in Delh i.	Shri Madhav- rao Scindia		
103.	Need for establishing a big industry in Jaunpur for solving unemploy- ment.	Dr. A.U. Azmi		
104.	Steps taken to Popularise Gunny Bags Colling sys- tem.	Shrì Virdhi Chander Jain	17-8-83	0 14
105.	Deterioration in the uptake of first class Railway Coaches,	Shri Jalil Abbasi		
106.	Need for measures to promote tourism to Jammu and Kashmir.	Prof. Saif-Ud- Din Soz		

2	3	4	5		6
Need for giving full status to University of Jamia Millia Islamia, Delhi.	Shri Ashfaq Husain			н.	M.
Removal of discrimination caused by Pension Libera- lisation Rules, 1979.	Shri Ajit Kumar Saha				
Need for fixation of upper age limit for legislators.	Shri Kamal Nath				
Decline in the procure- ment of iron-ore from non- captive mines of Orissa in steel plants and MMTC.	Shri Arjun Sethi				
Need for proper compensa- tion for the land acquired and for passing land Ac- quisition Act.	Shri Uttam Rathod				
Legislation to regulate Video shows.	Shri Chander Pal Shailani				
Need for setting up indus- tries in Gorakhpur (Uttar Pradesh) to remove poverty.	Shri Mahavir Prasad				
Need to give more time on T.V. and AIR to Telugu programmes.	Shri Pasala Penchalaiah	18-8-8	3	0	21
Deterioration in the working of telephones in Patna, Bihar.	Shri Ramava- tar Shastri				
Admission of SC/ST students in Jawahar Lal Nehru University and a visitorial enquiry into its working.	Prof. Ajit Kumar Mohta				
Need for re-classification of Gorakhpur from 'C' Class city to 'B2' Class city,	Shri Harikesh Bahadur				
	Need for giving full status to University of Jamia Millia Islamia, Delhi.  Removal of discrimination caused by Pension Liberalisation Rules, 1979.  Need for fixation of upper age limit for legislators.  Decline in the procurement of iron-ore from noncaptive mines of Orissa in steel plants and MMTC.  Need for proper compensation for the land acquired and for passing land Acquisition Act.  Legislation to regulate Video shows.  Need for setting up industries in Gorakhpur (Uttar Pradesh) to remove poverty.  Need to give more time on T.V. and AIR to Telugu programmes.  Deterioration in the working of telephones in Patna, Bihar.  Admission of SC/ST students in Jawahar Lal Nehru University and a visitorial enquiry into its working.  Need for re-classification of Gorakhpur from 'C' Class city to 'B2' Class	Need for giving full status to University of Jamia Millia Islamia, Delhi.  Removal of discrimination caused by Pension Liberalisation Rules, 1979.  Need for fixation of upper age limit for legislators.  Decline in the procurement of iron-ore from noncaptive mines of Orissa in steel plants and MMTC.  Need for proper compensation for the land acquired and for passing land Acquisition Act.  Legislation to regulate Video shows.  Need for setting up industries in Gorakhpur (Uttar Prasad Pradesh) to remove poverty.  Need to give more time on T.V. and AIR to Telugu programmes.  Deterioration in the working of telephones in Patna, Bihar.  Admission of SC/ST students in Jawahar Lal Nehru University and a visitorial enquiry into its working.  Need for re-classification of Gorakhpur from 'C' Class city to 'B2' Class  Shri Ashfaq Husain  Husain  Kumar Saha  Kumar Saha  Kumar Saha  Kumar Maham  Shri Arjun  Shri Uttam  Rathod  Shri Chander  Pal Shailani  Shri Mahavir  Prasad  Penchalaiah   Need for giving full status to University of Jamia Millia Islamia, Delhi.  Removal of discrimination caused by Pension Liberalisation Rules, 1979.  Need for fixation of upper age limit for legislators.  Decline in the procurement of iron-ore from non-captive mines of Orissa in steel plants and MMTC.  Need for proper compensation for the land acquired and for passing land Acquisition Act.  Legislation to regulate Video showa.  Need for setting up industries in Gorakhpur (Uttar Pradesh) to remove poverty.  Need to give more time on T.V. and AIR to Telugu programmes.  Deterioration in the working of telephones in Patna, Bihar.  Admission of SC/ST students in Jawahar Lal Nehru University and a visitorial enquiry into its working.  Need for re-classification of Gorakhpur from 'C' Clase city to 'B2' Class  Shri Ashfaq Husain  Shri Ashfaq Husain  Shri Ajit  Kumar Saha  Kumar Saha  Ikumar Maha  Shri Arjun  Sethi  Shri Arjun  Sethi  Shri Harikesh  Bahadur	Need for giving full status to University of Jamia Millia Islamia, Delhi.  Removal of discrimination caused by Pension Liberalisation Rules, 1979.  Need for fixation of upper age limit for legislators.  Decline in the procurement of iron-ore from noncaptive mines of Orissa in steel plants and MMTC.  Need for proper compensation for the land acquired and for passing land Acquisition Act.  Legislation to regulate Video showa.  Need for setting up industries in Gorakhpur (Uttar Pradesh) to remove poverty.  Need to give more time on T.V. and AIR to Telugu programmes.  Deterioration in the working of telephones in Patna, Bihar.  Admission of SC/ST students in Jawahar Lal Nehru University and a visitoxial enquiry into its working.  Need for re-classification of Gorakhpur from 'C' Clase city to 'R2' Clase  Shri Ashfaq Husain  Shri Ashfaq Husain  Shri Kamal Nath  Kumar Saha listama Nath  Shri Ottam Rathod  Shri Chander Pal Shailani  Shri Mahavir Prasad  18-8-83  Penchalaiah  18-8-83  Prof. Ajit  Kumar Mehta	Need for giving full status to University of Jamia Millia Islamia, Delhi.  Removal of discrimination caused by Pension Liberalisation Rules, 1979.  Need for fixation of upper age limit for legislators.  Decline in the procurement of iron-ore from non-captive mines of Orissa in steel plants and MMTC.  Need for proper compensation for the land acquired and for passing land Acquisition Act.  Legislation to regulate Video shows.  Need for setting up industries in Gorakhpur (Uttar Pracesh) to remove poverty.  Need to give more time on T.V. and AIR to Telugu programmes,  Deterioration in the working of selephones in Patna, Bihar.  Admission of SC/ST students in Jawahar Lal Nehru University and a visitorial enquiry into its working.  Need for re-classification of Gorakhpur from 'C' Clase city to '82' Class	

1	2	3		4	5		6
118.	Need for a statement on import of beef tallow and its distribution for utilisation by industry.	Dr. Vasant Kumar Pandit		18-8-83		н.	M. 21
119.	Measures to check the til- ting of Bodh Gaya dome.	Shri Krishna Chandra Hal- der					
120.	Need for allowing Mofus- sil Banks in addition to banks in Delhi to give foreign exchange to per- sons going abroad.	Shri Rasheed Masood					
121.	Need to declare Barmer District as 'No Industry District' so as to help in overcoming the backward- ness of the district.	Shri Virdhi Chander Jain					
122.	Need for developing Sri- nagar Airport as Interna- tional Airport to give mo- mentum to tourist Trade.	Shri Abdul Rasheed Kabuli					
123.	Development of Ollichiki language and script.	Shri Man- mohan Tudu	}	22-8-83		0	15
124.	Need for providing the same facilities to the 'war exercise widows' as are given to war widows.	Prof. Nirmala Kumari Shaktawat					
125.	Shortage of cement in Nagaland.	Shri Ching- wang Konyak					
126.	Need to provide immediate relief to handloom weavers.	Shri Harikesh Bahadur					
127.	Need to withdraw the or- der regarding curtailment in production of Vanas- pati.	Smt. Pramila Dandavate					

1	. 2	3		4	5	6
128.	Need for reverting to the arrangement for the supply of L.P.G. to Patna from Barauni Oil Refinery.	Shri Ramava- tar Shastri				Н. М
129.	Failure of tele-communi- cation system in Junagarh district, Gujarat.	Shri Mohan- lal Patel	)			
130.	Need for timely implemen- tation of rural electrifica- tion schemes sanctioned for Mirzapur District,	Shri Ram Pyate Panika	-			
131.	Need to declare Trivan- drum Airport as an Inter- national Airport.	Shri K. Kunhambu				
132.	Opening of Post Offices on Sundays and postal holi- days.	Shrì Chinta- mani Jena				
133.	Need to promote the car- pet industry for export mar- ket.	Shri B.D. Singh	}	24-\$-	83	0. 21
134.	Financial assistance for the completion of football stadium in Calcutta.	Shri Krishna Chandra Halder				
<b>135.</b>	Need for re-opening of the Thakur Paper Mills Samastipur, Bihar and taking over of its manage- ment by the Government.	Prof. Ajit Kumar Mehta				
136.	Need for the appointment of a Committee to study the causes of drought and floods each year in Eastern Uttar Pradesh and need for immediate firmincial assistance for the affected people this year.	Shri Chandra- jit Yadav				

-1	2	3	4	5	6
137.	Need to widen the National Highways No. 45 extending from Madras to Trichy to avoid accidents.	Dr., V. Kulan- daivelu			Н. М.
138.	Need for sending a Central team to Bihar to make an on the spot study of drou- ght situation and suggest remedial measures.	Shri Atal Behari Vajpayee			
139.	Taking over of manage- ment of Looksen Tea Unit of Jalpaiguri and Pashok Tea Unit of Darjeeling.	Shri Harish Kumar Gangwar			
140.	Statements made by a Judge of Calcutta High Court against the Govt. of West Bengal.	Shri Somnath Chatterjee			
141.	Violation of Section 6 of the Land Acquisition Act.	Shri Digamber Singh			
142.	Need to provide adequate protective equipments and clothes etc. to workers engaged in spraying of pesticides.	Shri A.C. Das			
143.	Need for speedy rehabilita- tion of Sri Lanka Tamils.	Shri K. Mayathever	25-8-83	(	0 22
144.	Reasons for fall in the production at Rourkela Steel Plant.	Shri Chinta- mani Panigrahi			
145.	Suggestions for effective implementation of self-employment scheme for the educated unemployed youth.	Shri Pratap Bhanu Sharma			
146.	Irregular supply of electricity to electric Crematorium in Delhi.	Shri R.P. Yadav			
147.	Revival of exploratory Fishery Project base at Paradeep.	Shri Arjun Sethi			

1	2	3	4	5	6
***************************************					н. м.
148.	Non-implementation of decision in regard to giving the Railway land for the construction of a college in the Railway Area of Munihari (Bihar)	Smt. Kishori Sinha			
149.	Need for setting up of a factory for producing scent, essence etc. at Hasayan for augmenting fore.gn exchange earnings and helping rose growing farmers.	Shri Chandra Pal Shailani			
150.	Flood relief assistance to Andhra Pradesh.	Shri G. Narsimha Reddy			
151.	Need for immediate flood relief operation in Karim- nagar District in Andhra Pradesh.	Shri M. Satyanarayan Rao			
152.	Need for ensuing full im- plementation of Agrarian Reforms Laws.	Shri Bhogen- dra Jha	•		
153.	Inordinate delay in the pro- viding a coal berth at Para- deep Port.	Shri Rasa ; Behari Behra			
154.	Functioning of Telephones in Jammu & Kashmir.	Prof. Saif- Ud-Din Soz			
155.	Need for uniformity in educational system in the country.	Shri R.P. Gaekwad			
156.	Need for providing adeq- uate facilities at Paradeep Port.	Smt. Jayanti Patnaik			
157.	Crisis in Art Silk Mills.	Shri Haribar Soren	26-	8-83	0 31
158.	Need for setting up molas- ses based industries in Khalilabad (U.P.)	Shri K.C. Pandey		······································	- And and a constant

1	2	3		4	5		6
						H.	<u>—</u> М.
159.	Need for conducting a high level enquiry into the supply of bad quality jute seeds and unsatisfactory arrange- ments for supply of certi- fied jute and other seeds in time to the farmers of Bihar.	Shri D.L. Bait ha					
160.	Need to set up a T. V. Centre at Almora or Pithoragarh on a priority basis.	Shri Harish Rawat					
161.	Need for renovating the Maha Bodhi Tample.	Smt. Madhuri Sin gh					
162.	Establishing a Bench of Madhya Pradesh high Court at Bhopal.	Dr. Shankar Dayal Sharma					
163.	Need for providing a stop- page of Vikramshila and Sonbhadra Express trains at Mirzapur.	Shri Uma- kant Mishra		26	-8-83	0	31
164.	Reconsideration of the de- cision to shift the Engine Unit of proposed Ordinance Factory from Medak to Avadi.	Shri P. Penchalaiah					
165.	Reconstruction of the bridges on National Highways Number 24 and its repair/widening.	Shri Chanderpal Singh			, •	ž	
166.	Spread of 'Hendigodu' and 'Manganakayile' in Malnad district of Karnataka and Eastern Parts of Kerala.	Shri M. Ramanna Rai	\ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \	$a_{i,j}$	digo		•
167.	Need to restart admission of students in Jawaharlal Nehru University.	Shri Saifud- din Chou- dhary					

1	2	3	4	5 6
168.	Need to instal television transmitting station at Ujjain and high powered transmitting stations at all the divisional headquarters of Madhya Pradesh.	Shri Satya Parayan Jatiya		н. м.
169.	Irregularities in Door- darshan Kendra, Bombay.	Shri Ratan- Sinh Rajda		
(	(iii) Statements Under Direction	16 Correcting Tinformation	n Régarding S	tarred
SI. No.	Brief Subject	Name of Minister	Date	Time
1.	Correcting the answer given on the 4 May, 1983 to a Supplementary by Shri Atal Bihari Vajpanee on Starred Question No. 874 about Supreme Court's direction regarding Life Convicts Release on Good Conduct.	Shiri P. C. Sethi	27-7-1983	H. M. 3 0 01
2.	Correcting the answer laid on the Table on 26 July, 1983 to Starred Question No. 15 by Sarvashri, Ramji Bhai Mavani and Uttam Rathod (originally listed for 25 July, 1983) regarding loss due to cyclone and rain in Saurashtra.	Shiri Yogendra Makwana	1-8-198	3 001
3.	Correcting the answer given on 27 April, 1983 to Starred Question No. 768 by Shri M. V. Chandrathekhra Murthy regarding dicences for manufacturing minimicro computers.	Shri M.S. <b>Sanjee</b> vi Rao	16- <b>8-198</b>	<b>8</b> . → 0 01

## 19. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS

Business	Time taken	Percentage to the total time taken
	нм	
ADJOURNMENT MOTIONS	9 20	5.3
BILLS		
(a) Government Bills	*42 36	24.3
(b) Private Members' Bills	7 18	4.2
BUDGETS		
(a) Railway Budget	4 48	2.7
(b) General Budget	4 27	2.5
CALLING ATTENTION NOTICES (Rule 197)	20 14	11.5
DISCUSSIONS		
(a) Short Duration Discussions (Rule 193)	25 25	14.5
(b) Half-an-Hour Discussions (Rule 55)	6 <b>50</b>	3.9
MATTERS UNDER RULE 377	4 55	2,8
MOTIONS		
(a) Motion under Rule 191	5 41	3.3
(b) Motions under rule 388	0 02	
QUESTIONS	21 13	12.1
RESOLUTIONS		
(a) Statutory Resolutions	*	
(b) Private Members' Resolutions	5 03	2.9
STATEMENTS (Rule 372)	3 05	1.8
OTHER MATTERS such as Oaths or Affirmations	3,	
Papers laid on Table, Questions of Privilege		
Obituary References, Points of Orders, Person		8.2
Explanation etc.	14 20	0.4
Total	175 17	100.0

<sup>\*</sup>Joint discussion took place on Statutory Resolutions [vide Statement No. 15 SI Nos. 1 and 2] and motions for consideration of the connected Government Bills [vide Statement No. 3 SI. Nos. 8 and 12]. Time taken on the Joint discussion has been shown under Government Bills.